

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1458
TO BE ANSWERED ON 28th JULY, 2026**

World's Largest Grain Storage Plan in the Cooperative Sector

1458. Shri Dulu Mahato:
Shri Anurag Singh Thakur:
Dr. Bhola Singh:
Shri Ramesh Awasthi:
Smt. D K Aruna:
Shri Amar Sharadrao Kale:
Shri Shankar Lalwani:
Shri Jyotirmay Singh Mahato:
Shri Sunil Kumar:
Shri Dhairyasheel Sambhajirao Mane:
Shri Shashank Mani:
Shri Ravindra Shukla Alias Ravi Kishan:
Shri Bibhu Prasad Tarai:
Shri Sudheer Gupta:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the progress made in implementation of the Storage Plan since its Cabinet approval, including the decentralised storage capacity created at Primary Agricultural Credit Society (PACS) level so far along with the number of projects sanctioned, completed and under implementation;
- (b) the number of PACS in which construction of godowns has been completed, State-wise including in West Champaran district of Bihar;
- (c) the details of the Central schemes converged for creation of agri-infrastructure at PACS level under the Plan and the modifications made in their guidelines for this purpose;
- (d) whether the godowns constructed at PACS level have been integrated with the foodgrain supply chain of the Food Corporation of India; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a) and (b): Under the World's Largest Grain Storage Plan in Cooperative Sector, 1,015 PACS across the country have been identified for construction of godowns and construction work has been completed in 313 PACS creating a total capacity of 1.80 LMT. The State-wise details of the godowns constructed are enclosed at *Annexure-I*.

A total of 36 PACS have been identified by the State of Bihar. Out of these, a total of 27 PACS, including 4 from the West Champaran district, have applied for assistance under the Agricultural Marketing Infrastructure (AMI) scheme. Construction work has commenced at the 4 PACS in West Champaran district.

(c): The Plan entails creation of various agri infrastructure including godowns, custom hiring centers, processing units, Fair Price Shops, etc. at PACS/ other cooperative societies level through convergence of various existing schemes of the Government of India (GoI), such as, Agriculture Infrastructure Fund (AIF), Agricultural Marketing Infrastructure Scheme (AMI), Sub Mission on Agricultural Mechanization (SMAM), Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME), etc. The modifications made in the guidelines is enclosed at ***Annexure-II***.

(d) and (e): Yes, Sir. This plan has been integrated with the storage requirement of the Food Corporation of India (FCI). FCI has mapped a storage requirement of approximately 26.03 LMT across 216 potential locations in 18 States/Union Territories. The Food Corporation of India has provided uniform hiring assurance for 9 years to the warehouses with a capacity of 2,500 metric tonnes or more (1,671 metric tonnes and above for North-Eastern and hilly regions)

State-wise details of godowns constructed the Plan

Sr. No.	State	Number of godowns constructed
1.	Rajasthan	121
2.	Andhra Pradesh	117
3.	Gujarat	44
4.	Maharashtra	19
5.	Tamil Nadu	5
6.	Telangana	1
7.	Uttar Pradesh	1
8.	Assam	1
9.	Madhya Pradesh	1
10.	Tripura	1
11.	Uttarakhand	1
12.	Karnataka	1
Total		313

Annexure-II

Sr. No.	Name of the Scheme	Modifications made in the Scheme
1.	Agriculture Infrastructure Fund (AIF)	The credit guarantee has been enhanced from 2+5 years to 2+8 years
2.	Agricultural Marketing Infrastructure (AMI)	• To enhance the financial viability of the scheme, the margin money requirement has been reduced from 20% to 10%. • The construction cost has been revised from ₹3000–3500/MT to ₹7000/MT for plain areas and from ₹4000/MT to ₹8000/MT for northeastern states. • The subsidy has been increased from 25% to 33.33% (from ₹875/MT to ₹2333/MT for plain areas and from ₹1333.33/MT to ₹2666/MT for northeastern states). • For PACS, a provision has been made to provide an additional subsidy of 1/3 (one third) of the total admissible subsidy for ancillary infrastructure such as internal roads, weighbridges, boundary walls, etc.